

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 3, 4 & 57 of 2013

Dated : 28th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Reliance Infrastructure Ltd. Appellant(s)
Versus

Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant : Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda
Counsel for the Respondent : Mr. Buddy A. Ranganadhan

ORDER

As agreed by the learned counsel for the parties, post the matters for hearing on **06.03.2014**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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